COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 159 of 2013 & I.A. No.327 of 2013

Dated : 14th March, 2014

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s Arti Steels Ltd. ... **Appellant(s)**

Versus

Odisha Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1
Mr. R.K. Mehta for GRIDCO & CESU

ORDER

It is submitted by the learned counsel for the appellant that appellant has already filed the written submissions. Written submissions have not been filed by the respondents. They are directed to file their respective written submissions by 31st March, 2014 after serving copy on the other side.

Post the matter for reporting compliance on **2nd April, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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